## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2637
ANSWERED ON:29.03.2012
CASES OF TERRORIST/NAXALITE ATTACK
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## Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases of railway tracks/railway stations/ railway property being damaged by terrorists/Naxalites/anti-social elements reported to the Railways during each of the three years and the current year, zone-wise;
- (b) whether every such case has been investigated;
- (c) if so, the details thereof;
- (d) the effective steps taken/proposed to be taken by the Railways for checking such incidents and preventing loss of railway property till date;
- (e) the plan prepared by the Railways for proper investigation and nabbing of criminals as well as filing in disposing the cases in this regard; and
- (f) the arrangement made for upgradation of security level provided for checking the increase in crimes at railway premises?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a): The number of cases of damage of railway tracks/railway stations/ railway property by terrorists/Left Wing Extremists/anti-social elements reported during the years 2009, 2010, 2011 and 2012 (Upto February) over Indian Railways is attached as Appendix.
- (b) to (e): 'Policing' on Railways is a State Subject and maintenance of law and order in Railway premises, Railway tracks as well as on running trains are the statutory responsibility of the State Governments,

As such the cases of crime in Railways are reported to, registered and investigated by the Local Police and Government Railway Police concerned.

Railways maintain regular coordination at different levels with the State Governments to ensure safety and security of Railway staff, property and passengers in affected areas.

- (f): Besides steps taken by the State Governments to tackle crime at Railway premises, Railways have adopted following measures:-
- i) Important trains are being escorted by Railway Protection Force in vulnerable areas.
- ii) An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, access control and Anti-sabotage checks has been finalized to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.